

Similarly in Mohangarh Police Station in Tikamgarh district, a dalit youngman Pappu Ahirwal, who is a cobbler, was beaten to death in the Police Station on charges of a small theft. At last he was hanged in the Police Station and it was stated that he committed suicide. Similarly, in our district and the adjoining area of Bundelkhand in Madhya Pradesh the number of incidents of murder, decoity, abduction, crime and rape are on the increase. In Madhya Pradesh, 11000 innocent persons have been murdered and 10450 women have been raped. If these incidents are not checked, there would be law and order problem to such extent in Madhya Pradesh that it would become the place of violence and terror which was once known as the Island of peace.

Mr. Deputy Speaker, Sir, similarly Ashok Argal who is a dalit Member of Parliament from Morena...

MR. DEPUTY SPEAKER : Now please listen your speech.

KUMARI UMA BHARATI : I concluding my speech...(Interruptions) The Collector himself cannot disburse the Member of Parliament Development Fund. Ashokji has also given notice in this regard. I urge upon you to listen to him.

MR. DEPUTY SPEAKER : Shri Ashok Argal.

(Interruptions)

MR. DEPUTY SPEAKER : He may be allowed to speak.

SHRI ASHOK ARGAL (Murena) : Mr. Deputy Speaker, the Collector of Morena, Shri Radheshyam Juwania, has never replied to the letter of the Member of Parliament. When I went to him to get information about my fund, he did not give me information. He spent Rs. 12,60,000 from the MP Local Area Development Fund without my permission and I have not been given any account of it. The Madhya Pradesh Government as a rule provides transport to Members of Parliament when they are on tour.

But I was never provided vehicle of good condition and Diesel was never provided for it. I have to make payment for the Diesel. The word "Chamar" was used for me and I was ordered to get out of his Chamber. Therefore, when a Member of Parliament suffers so much for his sight, the condition of common masses can be imagined in Madhya Pradesh. Therefore, I request the Government to pay attention toward it...(Interruptions)

MR. DEPUTY SPEAKER : I would allow you.

(Interruptions)

MR. DEPUTY SPEAKER : Let him speak.

(Interruptions)

SHRI RAM NAIK (Mumbai-North) : Mr. Deputy Speaker, after the formation of new guidelines it is considered breach of Privilege, if any Collector behave

in this manner. It seems to me that this is the first case which has come in the House after formation of new guidelines. Therefore, you give directions and it should be referred to the Privileges Committee so that such cases may not occur in future...(Interruptions)

MR. DEPUTY SPEAKER : You please give the full details in writing.

(Interruptions)

MR. DEPUTY SPEAKER : The Government should pay need to it.

(Interruptions)

[English]

DR. M. JAGANNATH (Nagarkurnool) : Sir, it pertains to the same subject. When the hon. Member has been insulted by the Collector, he should be arrested, kept in jail and criminal proceedings should be initiated against him...(Interruptions)

MR. DEPUTY-SPEAKER : Will you allow him to speak?

(Interruptions)

MR. DEPUTY-SPEAKER : I have called him to speak. Please allow him to speak.

(Interruptions)

MR. DEPUTY-SPEAKER : I will allow you to speak.

(Interruptions)

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Mr. Deputy-Speaker Sir, we are distressed...(Interruptions)

SHRI SARAT PATTANAYAK (Bolangir) : Sir, we associate with what he is going to say...(Interruptions)

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, we are distressed to learn that the Publication Division which is coming under the Ministry of Information and Broadcasting has decided to discontinue the publication of Oriya Edition of *Yojana* prematurely. As you know, the Oriya Edition is hardly three years and four months old...(Interruptions)

MR. DEPUTY-SPEAKER : Why do you not allow him to speak? Please do not interrupt him in-between.

(Interruptions)

SHRI SRIBALLAV PANIGRAHI (Deogarh) : During Pandit Nehru's regime, in 1957, for the first time, *Yojana* was launched in order to disseminate effective information on developmental activities in the country. Thirty six years thereafter, in 1993, this Oriya Edition was launched. But only after three years - we are distressed to learn - this is being discontinued. What is the reason attributed to this? The reason stated was, 'poor circulation.' Right from the beginning, the circulation of this was picking up and because of lack of interest on the part of the Ministry, it could not pick up, as it should have. There was low circulation of this

[Shri Sriballav Panigrahi]

Edition in different other languages. But they were not being discontinued whereas the Oriya Edition is being discontinued. It is an insult to the Oriya language and to the people of Orissa...*(Interruptions)* We strongly condemn this and we protect against this ...*(Interruptions)* People of Orissa are feeling insulted and neglected...*(Interruptions)* Sir, the Minister of Parliamentary Affairs is present here...*(Interruptions)* I would request you to direct the Parliamentary Affairs Minister to ensure that this Edition is continued ...*(Interruptions)* Sir, the Parliamentary Affairs Minister is here and you may direct him...*(Interruptions)* Sir, we want a directive from you...*(Interruptions)*

SHRI SARAT PATTANAYAK (Bolangir) : Sir, this is a very serious matter. Orissa is also a part of this country...*(Interruptions)*

MR. DEPUTY-SPEAKER : Okay, it is all right. It has come on record. Please conclude now...*(Interruptions)*

SHRI SRIBALLAV PANIGRAHI (Deogarh) : I would like to give the figures also. There are Editions of this in some other languages with a circulation of 500 copies or even 250 copies. But they are not being discontinued, whereas this Oriya Edition with a much larger circulation is being discontinued. Why should there be this sort of an attitude shown to the people of Orissa and to the Oriya language?...*(Interruptions)* Sir, you may kindly give a directive...*(Interruptions)*

MR. DEPUTY-SPEAKER : That is all. You may please sit down now.

*(Interruptions)*

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, kindly give a directive to the Parliamentary Affairs Minister...*(Interruptions)*

MR. DEPUTY-SPEAKER : I will allow you. I have already called out the name of the next hon. Member.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Bhardwaj.

*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA): Sir, I fully agree with the sentiments expressed by the hon. Members. I will convey this to the Minister for Information and Broadcasting and I am sure he will certainly consider this matter...*(Interruptions)*

[Translation]

SHRI NITISH BHARDWAJ (Jamsedpur) : Hon'ble Deputy Speaker, Sir, through you, I would like to draw the attention of the House and the Ministry of Water Resources to this problem. Water Supply to whole of the Jamsedpur was made from Suwarnrekha river and whenever the supply fell short, it was method out from the water of Pimana lake, but after the construction of

Chandil dam an Suwarnrekha river under the Central Government project, this supply is being done from Chandil dam and there is no direct supply of river water in Jamsedpur area. Whenever, the supply of water falls short, Tisco supplies water to Maango area through its filtration plant. But for the last some time the jatu of Chandil dam have been closed down and due to that the whole of Jamsedpur area have been facing acute shortage of water. If is an artificial crisis. The day before yesterday, Tisco has accnounced that it would supply the water of Pimana lake once a day through Maango Plant. Today the situation is that water is being supplied only Jamsedpur once a day and it is also a fact that Maango Filter Plant has not been working properly. As a result of polluted water is being supplied to the whole of Jamsedpur and particularly to the people of Maango.

Through you I request the Ministry of Water Resources that the State Government may be issued direction that the gates of Chandil dam should be opened immediately. So that the water may be supplied to Jamsedpur area. Besides this, the Deputy Commissioner of Jamsedpur area may be directed that he should utilise the funds available with him for repairing the Maango filtration Plant or for sitting up new Plant so that the people there can get safe drinking water. Thank you.

[English]

MR. DEPUTY SPEAKER : Mr. Banatwalla

*(Interruptions)*

MR. DEPUTY SPEAKER : I have already called him.

*(Interruptions)*

[Translation]

MR. DEPUTY SPEAKER : I am calling the names of five Members in accordance with the list. It contains the names of all. I would call one by one. Only one person can speak at one time. I am sorry.

*(Interruptions)*

[English]

SHRI G.M. BANATWALLA (Ponnani) : Mr. Deputy-Speaker, Sir, it is most unfortunate that the Government of Maharashtra has unilaterally and unconstitutionally changed the name of Osmanabad town to Dharashiv. The State Government has no jurisdiction to change its name. It has transgressed into the powers and functions of the Central Government. Moreover, this change of name is against the feelings and sentiments of the people. It is on communal grounds.

MR. DEPUTY SPEAKER : This question was raised earlier too.

SHRI G.M. BANATWALLA (Ponnani) : Therefore, it is necessary that the Central Government must make a statement in this House on this matter. I urge upon the